12.28 hrs.

ENEMY PROPERTY BILL*

बािसाज्य मंत्रे (श्री दिनेश सिंह) : में भाप की अनुमति से प्रस्ताव करता हूं कि भारत प्रतिरक्षा नियम, 1962 के भ्रधीन भारत के शत्रु सम्पति भ्रभिरक्षक में निहित शत्रु सम्पत्ति के निरन्तर निहित रखने तथा तत्सम्बन्धी विषयों के लिये उपबन्ध करने बाले विधेयक को पेश करने की भ्रनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the continued vesting of enemy property vested in the Custodian of Enemy Property for India under the Defence of India Rules, 1962, and for matters connected therewith."

The motion was adopted.

र्थ्यः दिनेश सिंह : मैं विधेयक को पेश करता∵े हं :

STATEMENT RE ENEMY PRO-PERTY ORDINANCE

वालिज्य मंत्री (श्री दिनेश सिंह):
मैं लोक-सभा के प्रक्रिया तथा कार्यसंचालन
सम्बन्धी नियमों के नियम 71(1) के अन्तर्गत
शब्द सम्पत्ति अध्यादेश, 1968 द्वारा तुरन्त
विधान बताने के कारण बताने वाले व्याख्यात्मक
विवरण की एक प्रति सभा पटल पर रखता
ह ।

[Placed in Library. See No. LT-1462; 68]

12,29 hrs.

INTER-STATE WATER DISPUTES (AMENDMENT) BILL*

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to move for leave to introduce a Bill further to amend the Inter-State Water Disputes Act, 1956.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introdue a Bill further to amend the Inter-State Water Disputes Act, 1956."

The motion was adopted.

DR. K. L. RAO: I introducet_the Bill.

12.291 hrs.

UNION TERRITORIES (SEPARA-TION OF JUDICIAL AND EXECU-TIVE FUNCTIONS) BILL

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Sir, certain changes in the names of Members have been suggested to me. If the House has no objection, I will move it with the substituted names.

MR. DEPUTY-SPEAKER: Yes.

SHRI VIDYA CHARAN SHUKLA: I beg to move:

"That the Bill to provide for the separation of judicial and executive functions in Union territories, be referred to a Joint Committee of the Houses consisting of 33 members, 22 from this House, namely:—

Shri Jahan Uddain Ahmed, Shri M. Deiveekan, Shri Sanjibhai Rupjibhai Delkar, Shri

^{*}Published in Gazette of India, Ext raordinary, Part II, Section 2, dated 26.7-68.

vintroduced with the recommendation of the President